

National Company Law Tribunal

Allahabad Bench

CP NO. 113/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

NAME OF THE COMPANY: *Hirani foils & Prints Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: U/S *397/398 of Companies act of 1956.*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u> 7.	<i>Shobhit Chauhan</i>	<i>Lawyer</i>	<i>Representation</i>	<i>[Signature]</i>
<u>2.</u>			<i>Petitioner</i>	

Order dated 29.05.2017 CP NO 113/ND/2013 In the matter of Hirani foils & Prints Pvt Ltd

Shri Shobhit Chauhan Advocate Represents for the petitioner company.

In this matter report of ROC is still awaited therefore, a copy of this order be communicated to RD(NR) with direction to issue proper notice to ROC Kanpur for filing of report on shareholding pattern of company & offering its comment in the C.A. Reply to be filed within 4 week and advance copy be served to the petitioner.

The matter be listed on 17.07.2017.

Date-29.05.2017

[Signature]
Shri H.P Chaturvedi (Member Judicial)